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## गुजरात सें नागर विमानन का विकास

\* 274. श्री चिमनभाई हरियाई शबल: क्या **नागर विभानन ग्रौर पर्यटन** मंत्री यह बताने की कृपा करेंगे कि:

- (क) आठवीं पंचवर्षीय योजना के दौरान गुजरात में नागर विमानन के मलभृत ढांचे का निर्माण और विकास करने के लिए क्या लक्ष्य निर्धारित किया गया है;
- (ख) इस प्रयोजनार्थ कितनी धन-राशि आबंटित की गई है; श्रीर
  - (ग) उसका वर्ष-वार ब्यौरा क्या है?

नागर विमानन श्रौर पर्यटन मंत्री (श्री गलाम नवी आजाद) : (क) से (ग) विमानपत्तनों ग्रौर ग्रन्य ग्राधारभृत सविधाग्री का विकास एक सतत प्रक्रिया है तथा इसे प्रायोजित भ्रावश्यकतास्रों और संसाधनों की उपलब्धता के ग्राधार पर चरणबद्ध तरीके से हाथ में लिया जाता है।

ग्राटवीं योजना में, राष्ट्रीय विमानपत्तन प्राधिकरण ने गुजरात में विमानपत्तनों के उन्नयन ग्रीर ग्राधनिकीकरण के लिए 40.57 करोड रुपए का परिवाय ग्राबंटित किया है। इस भ्राबंटन के वर्ष बार ब्यौरे इस प्रकार हैं:--

(करोड स्पए)

বৰ্ष	प्राबंटन
1992-93	7.14
1993-94	14.57
1994-95	9.54
1995-96	4.57
1996-97	4.75
जोड	40.57

\*Figures in brackets represent production of 3-wheelers for the corresponding period of the previous year.

Revival plan submitted by Scooters India Limited

\*275. SHRI JALALUDIN ANSARI: SHRI CHATURANAN MISHRA:

Will the PRIME MINISTER pleased to state:

- (a) whether it is a fact that Scooters India Ltd. (SIL), Lucknow has submitted a revival plan as per the instruction from the BIFR, to the Ministry Industry:
- (b) if so, the details thereof and the decision taken thereon.
- (c) whether it is a fact that the SIL, Lucknow, has been operating viably at present and they are getting orders from abroad for two-wheeler scooters; and
- (d) if so, what steps are being taken to increase the production of wheelers to exploit this export market?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI); (a) Yes, Sir.

- (b) The revival plan proposes infusion of fresh funds, guarantee from Government for working capital, financial restnucturing, support for Voluntary Retirement Scheme etc. The matter is under consideration of the Government
- (c) and (d) Details of production of three-wheelers of Scooters India are indicated below:-

			Production in physical Nos.
1992-93			2704 E
1 <b>993-</b> 94			. 42 54
Production	in	the first	t quarter of 1994-95
April, 1994			604 Nos. (185)*
May, 1994			503 Nos. (235)*
June, 1994			610 Nos. (455)

The company has been getting orders in small batches for two-wheelers from various countries. The company adequate production capacity to the export orders. The company is yet to operate viably as it is still incurring cash losses.

## Inquiry commissions on aircraft accidents

\*276. PROF. VIJAY KUMAR MAL-HOTRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the answer to Unstarted Question 381 given in the Raiya Sabha on the 28th July, 1994 and state:

- (a) the number of inquiry commissions set up on the aircraft accidents so far and the number of cases in which the inquiry reports are yet to be submitted:
- (b) what guidelines have been issued by Government to pilots on the basis of the findings of the inquiry commissions; and
- (c) what steps Government propose to take to check the arroraft accidents and to make the pilots follow the safety rules/narms strictly?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM SHRI GHU-LAM NABI AZAD): (a) During the period from 1.1.89, Government had set up seven Courts of Inquiry to investigate air accidents under Rule 75 of the Aircraft Rules, 1937 of which five have submitted their reports so far,

(b) Necessary instructions have been issued to operators by the Directorate General of Civil Aviation to implement the accepted recommendations on operating procedures and other pilot-related matters to enhance the level of air safety.

(c) Implementation of the recommendations emanating from investigation of aircraft accidents, dissemination of safety information, monitoring of cockpit voice recorders, surveillance by Flight Inspectors, periodic inspection of aerodromes, implementation of measures for eradication of bird menace at Airports etc. are some of the major steps taken to enhance the level of air safety.

## Entry of Sony in Indian market

## \*277. SHRI RAMDAS AGARWAL: SHRI SATISH AGARWAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to a news-item published in the Hindustan Times dated 26th July, 1994 under the caption "SONY set to enter Indian Market";
- (b) If so, whether this giant Japanese Electronics Company has finalised its discussions with FIPB (Foreign Investment Promotion Board) and whether Government have approved the project, if so when;
- (c) whether this company at the initial stage of production will be domestic oriented; and
- (d) if so, what are the full details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, DEPARTMENTS OF ELECTRONICS AND OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) to (d) The Japanese Electronics Company Sony has submitted its proposal for establishing manufacturing of Colour TVs and other audio and Video equipments in the domestic sector. The Government, however, has not yet taken any decision on the proposal